

(4)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. NO.130 OF 2004
IN
O.A. NO.183 OF 2002

New Delhi, this the 10th day of August, 2004

HON'BLE SHRI V.K. MAJOTRA, VICE CHAIRMAN (A)
HON'BLE SHRI SHANKER RAJU, MEMBER (J)

Shri H.P. Sharma AAO (Retd.)
Defence Accounts Department as
ALAO 510 Army Base Workshop
(By Advocate: Shri V.P.S. Tyagi) ...Applicant

versus

1. Ms. Somi Tondon I.D.A.S. Secretary CWM FADS,
Ministry of Defence (Finance Div) also holding charge of
The Controller General of Defence Accounts,
West Block-V, R.K. Puram,
New Delhi.
2. Shri Paras Ram I.D.A.S.
C.D.A. (Army), Belvadier Complex,
Meerut Cantt.Respondents

(By Advocate : Shri Rajinder Nischal)

ORDER (ORAL)

SHRI V.K. MAJOTRA, VICE CHAIRMAN (A) :

Learned counsel of the respondents stated at the Bar that Tribunal's order dated 21.10.2003 has been stayed by the Hon'ble High Court in Writ Petition No.8417/2004. As such this CP is dismissed with liberty to revive it at the appropriate time. Notices issued to the respondents are discharged.

S. Raju
(SHANKER RAJU)
MEMBER (J)

V.K. Majotra
(V.K. MAJOTRA)
VICE CHAIRMAN (A)

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